

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No. 03/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (T) Shri S. Vijayaraghavan**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> May, 2017, 10.30 A.M**

Name of the Company		Nicco Corporation Ltd.	
Under Section		<b>14</b>	<b>IBC</b>
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	Kunal Banerjee, R.P.	For Resolution Professional	[Signature] 18/5/17
2.	Arunab Basu Mullick, Adv		
1.	Rahul Anand Advocate	Nicco Corporation	Rahul Anand 18/5/17

**ORDER**

Ld. Counsel for the petitioner and the respondent as well as the Resolution Professional himself is present.

Order pronounced. Certified copy of the order may be issued, if applied for, upon compliance of all requisite formalities.

[Signature]  
(S. Vijayaraghavan)  
Member (T)

[Signature]  
(Vijai Pratap Singh)  
Member (J)